

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3326
ANSWERED ON 21/03/2023

FUNDS FOR CONSTRUCTION OF HOUSES IN RURAL AREAS

3326. SHRI RAMCHARAN BOHRA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the amount provided for the construction of the houses in rural areas is less than required amount;
- (b) if so, the details thereof and the reasons therefor;
- (c) the funds provided under the said yojana during each of the last three years, State-wise;
- (d) whether the Government proposes to increase the amount provided to construct individual houses; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) & (b) Under Pradhan Mantri Awas Yojana- Gramin (PMAY-G), beneficiaries are provided financial Assistance of Rs.1.20 lakh in plain areas and Rs.1.30 lakh in hilly States (including North Eastern States and UTs of Jammu & Kashmir and Ladakh), difficult areas and Integrated Action Plan (IAP) districts. Additional assistance of Rs.12,000/- is extended for construction of toilets through convergence with Swachh Bharat Mission – Gramin (SBM-G), Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) or any other dedicated source of funding. Further, it is mandatory to provide support of 90/95 person days unskilled wage employment at the current rates to a PMAY-G beneficiary for construction of his /her house in convergence with MGNREGS. The PMAY-G households are also provided water, LPG and electricity connections in convergence with other relevant schemes.

(c) The State-wise details of funds released under PMAY-G during each of the last three years are given in **Annexure**.

(d) & (e) No Sir. The Union Cabinet had approved the continuation of PMAY-G beyond March, 2021 till March, 2024 as per the existing norms to complete the remaining houses within the cumulative target of 2.95 crore houses. The unit assistance provided to beneficiaries under PMAY-G is as per the approval of the Union Cabinet and at present, there is no proposal under consideration in the Ministry for increasing the unit assistance.

STATEMENT IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 3326 TO BE ANSWERED ON 21.03.2023 REGARDING FUNDS FOR CONSTRUCTION OF HOUSES IN RURAL AREAS

Year-wise and State-wise details of the amount of Central Share of funds released to the States/UTs during the last three years i.e. FY 2019-20, 2020-21 & 2021-22.

(Rs. in crore)

Sl.No.	Name of the State/UT	2019-20	2020-21	2021-22
1	ARUNACHAL PRADESH	0.00	0.00	104.85
2	ASSAM	1,433.97	1,503.43	5,771.11
3	BIHAR	4,902.97	6,683.93	3,082.22
4	CHATTISGARH	562.55	307.12	0.00
5	GOA	0.00	0.00	0.00
6	GUJARAT	385.56	192.78	687.29
7	HARYANA	34.55	0.00	0.00
8	HIMACHAL PRADESH	0.00	10.62	32.97
9	JAMMU & KASHMIR	67.69	795.86	123.43
10	JHARKHAND	2,442.76	3,348.51	1,207.91
11	KERALA	0.00	0.00	0.00
12	MADHYA PRADESH	2,291.98	4,565.80	4,509.58
13	MAHARASHTRA	1,815.33	1,310.10	1,249.80
14	MANIPUR	10.30	84.89	21.01
15	MEGHALAYA	22.60	191.08	90.13
16	MIZORAM	0.00	16.16	41.92
17	NAGALAND	0.00	17.40	17.41
18	ODISHA	2,197.33	2,821.87	1,011.87
19	PUNJAB	0.00	49.22	18.31
20	RAJASTHAN	2,933.34	1,108.59	1,405.46
21	SIKKIM	0.65	0.00	0.57
22	TAMIL NADU	487.52	78.62	928.93
23	TRIPURA	229.52	113.62	1,368.48
24	UTTAR PRADESH	1,145.64	4,830.90	3,727.00
25	UTTARAKHAND	0.00	0.00	149.18
26	WEST BENGAL	5,976.00	8,810.54	687.84
27	ANDAMAN AND NICOBAR	0.00	16.88	0.00
28	DADRA & NAGAR HAVELI and DAMAN & DIU	55.98	0.00	0.00
29	LAKSHADWEEP	0.00	0.00	0.00
30	PUDUCHERRY*	-	-	-
31	ANDHRA PRADESH	0.00	0.00	0.00
32	KARNATAKA	309.60	0.00	0.00
33	TELANGANA*	-	-	-
34	LADAKH	0.00	0.00	0.00
Total		27,305.84	36,857.93	26,237.25

* Telangana & Puducherry are not implementing PMAY-G.